Annexure II.2 : Evolution of Methodology of Compilation of Money Stock Measures : Components and Sources

A. COMPONENTS (C)

FIRST WORKING GROUP	SECOND WORKING GROUP	PRESENT WORKING GROUP	REMARKS
1	2	3	4
C.I. Currency with the Public (C.I.1+C.I.2-C.I.3-C.I.4-C.I.5)	C.I. Currency with the Public (C.I.1+C.I.2-C.I.3-C.I.4)	C.I. Currency with the Public (C.I.1+C.I.2-C.I.3)	
C.I.1 Notes in circulation	C.I.1 Notes in circulation	C.I.1 Notes in circulation	
C.I.2 Circulation of Rupee coins and small coins *i.e.,* Government's currency liabilities to the Public	C.I.2 Circulation of Rupee coins and small coins *i.e.,* Government's currency liabilities to the Public	C.I.2 Circulation of Rupee coins and small coins *i.e.,* Government's currency liabilities to the Public	Comprise rupee coins and small coins. Ten-rupee coins issued since October 1969, two rupee-coins issued since November 1982 and five rupee coins issued since November 1985 are included under rupee coins. Net of return of Indian notes from Pakistan.
C.I.3 Currency returned by Pakistan	C.I.3 Currency returned by Pakistan		
C.I.4 Cash on hand with banks *i.e.*, commercial banks and state co-operative banks	C.I.4 Cash on hand with the banking system *i.e.*, commercial banks, state co-operative banks, central co-operative banks and primary co-operative banks	C.I.3 Cash on hand with the banking system	The FWG considered only commercial and state co-operative banks while the SWG extended the coverage to central co-operative banks and primary co-operative banks consisting of urban co-operative banks and salary earners' societies.
C.I.5 Balances of the Central and State Governments held at treasuries			Since August 1967, no adjustment has been made in regard to balances held at treasuries in view of their meagre amounts.
C.II. Aggregate Deposits with Banks (C.II.1+C.II.2)	C.II. Aggregate Deposits with the Banking System (C.II.1+ C.II.2)	C.II. Aggregate Deposits held by Residents with the Banking System (C.II.1+C.II.2-C.II.2.2.1-C.II.2.3.1)	With the inclusion of central and urban co-operative banks, the SWG treated inter-bank deposits with the banking system as part of net non-monetary liabilities (*i.e.*, other items (net) as defined by the present Working Group). The present Working Group has considered aggregate deposits, on residency basis, thereby excluding repatriable foreign currency fixed deposits held by non-residents, *e.g.* FCNR(B) deposits, from money supply.
C.II.1 Demand Deposits with banks (including inter-bank demand deposits with state co-operative banks)	C.II.1 Demand Deposits with the banking system	C.II.1 Demand Deposits with the banking system	
C.II.2 Time Deposits with banks (including inter-bank time deposits with state co-operative banks)	C.II.2 Time Deposits with the banking system	C.II.2 Time Deposits with the banking system (C.II.2.1+C.II.2.2+C.II.2.3) C.II.2.1 Certificates of Deposit (CDs) C.II.2.2 Short-term[1] time deposits C.II.2.2.1 Foreign Currency Repatriable short-term[1] Fixed Deposits held by Non-Residents	The present Working Group has provided a break-up of time deposits into CDs and other time deposits on the basis of maturity structure partitioned at one year.

[1] Of contractual maturity of one year or less.

FIRST WORKING GROUP	SECOND WORKING GROUP	PRESENT WORKING GROUP	REMARKS
1	2	3	4
		C.II.2.3 Long-term[2] time deposits C.II.2.3.1 Foreign Currency Repatriable long-term[2] Fixed Deposits held by Non-Residents	
		C.II.3 Savings Accounts C.II.3.1 Time Liabilities portion of Savings Accounts	
C.III. 'Other' deposits with the RBI (C.III.1-C.III.2)	C.III. 'Other' deposits with the RBI (C.III.1-C.III.2-C.III.3-C.III.4-C.III.5)	C.III. 'Other' deposits with the RBI (C.III.1-C.III.2-C.III.3-C.III.4-C.III.5)	
C.III.1 Other Deposits with the RBI	C.III.1 Other Deposits with the RBI	C.III.1 Other Deposits with the RBI	
C.III.2 IMF Deposits with RBI in Account No.1	C.III.2 IMF Deposits with RBI in Account No.1	C.III.2 IMF Deposits with RBI in Account No.1	
	C.III.3 RBI Employees' Pension/ Provident/Co-operative Guarantee Funds	C.III.3 RBI Employees' Pension/ Provident/Co-operative Guarantee Funds	Balances under Reserve Bank Employees' Pension/Provident and Co-operative Guarantee Funds have been excluded from money supply since January 1964.
	C.III.4 Compulsory Deposits with RBI	C.III.4 Compulsory Deposits with RBI	Balances under Additional Emoluments (Compulsory Deposits) Act 1974 and the Compulsory Deposit Scheme (Income Tax Payers) Act were excluded from money supply effective August 16, 1974 and December 13, 1974, respectively.
	C.III.5 Profits of the RBI held temporarily under other deposits and subscriptions to state governments' loans pending allotment.	C.III.5 Profits of the RBI held temporarily under other deposits and subscriptions to state governments' loans pending allotment.	
	C.IV. Post Office Total Deposits C.IV.1 Post Office Savings Deposits	C.IV. Post Office Total Deposits C.IV.1 Post Office Savings Deposits	Post Office Deposits were included in the monetary aggregates by the SWG but would now be part of liquidity aggregates.
		C. V. Call / Term Money Borrowings by Scheduled Commercial Banks from non-bank sources (excluding PDs)	Borrowings represent money at call and short notice obtained from outside the banking system, but exclude refinance from RBI and financial institutions.
C.IV. Money Supply with the Public (C.I+C.II.1+C.III)	**C.V. Narrow Money (M_1) (C.I+C.II.1+C.III)**	**C.VI. Narrow Money (M_1) (C.I+C.II.1+C.III)**	There is a break in the M_1 series following the reclassification of demand and time components of savings accounts *vide* circular DBOD.No.Ref.BC. 127/C-96(Ret)-77 dated October 15, 1977.
	C.VI. M_2 (C.V.+C.IV.1)	**C.VII. M_2 (C.VI+C.II.2.1+C.II.2.2–C.II.2.2.1+C.II.3.1)**	This is a new measure proposed by the present Working Group.

[2] Of contractual maturity of above one year.

FIRST WORKING GROUP	SECOND WORKING GROUP	PRESENT WORKING GROUP	REMARKS
1	2	3	4
C.V. Aggregate Monetary Resources (C.IV+C.II.2)	**C.VII. Broad Money (M_3) (C.V+C.II.2)**	**C.VIII. Broad Money (M_3) (C.VII+C.II.2.3-C.II.2.3.1+C.V)**	Data on aggregate monetary resources proposed by the FWG were first published in the Bank's Annual Report 1964-65 and in the Report on Currency and Finance 1967-68.
	C.VIII. M_4 (C.IV+C.VII)	**C.IX. L_1 (C.IV + C.VIII)**	
		C.X. Term Deposits of Financial Institutions (FIs)	Includes IDBI, ICICI, IFCI, IIBI, EXIM Bank, TFCI, NABARD, SIDBI and NHB.
		C.XI. Certificates of Deposit issued by FIs	
		C.XII. Term Borrowings by FIs	
		C.XIII. L_2 (C.IX + C.X + C.XI + C.XII)	
		C.XIV. Public Deposits by Non-Banking Financial Companies (NBFCs)	Includes NBFCs having public deposits of Rs. 20 crore or above.
		C.XV. L_3 (C.XIII + C.XIV)	
B. SOURCES (S)			
S.I Net Bank Credit to Government Sector (S.I.1+S.I.2)	S.I Net Bank Credit to Government Sector (S.I.1+S.I.2)	S.I Net Bank Credit to Government (S.I.1+S.I.2)	
S.I.1 Net RBI credit to Government Sector (S.I.1.1+S.I.1.2+S.I.1.3+ S.I.1.4+S.I.1.5-S.I.1.6+S.I.1.7-S.I.1.8)	S.I.1 Net RBI credit to Government Sector (S.I.1.1+S.I.1.2)	S.I.1 Net RBI credit to Government (S.I.1.1+S.I.1.2)	The SWG had split both RBI's claims on Government into those in respect of Central and State Governments. The present Working Group proposes to publish the maturity structure of the RBI's holdings of Government securities partitioned at maturity of up to one year.
	S.I.1.1 Net RBI credit to the Central Government (S.I.1.1.1+S.I.1.1.2+S.I.1.1.3+ S.I.1.1.4+S.I.1.1.5-S.I.1.1.6)	S.I.1.1 Net RBI credit to the Central Government (S.I.1.1.1+S.I.1.1.2+S.I.1.1.3+ S.I.1.1.4+S.I.1.1.5-S.I.1.1.6)	
S.I.1.1 Loans and Advances to the Central Government	S.I.1.1.1 Loans and Advances to the Central Government	S.I.1.1.1 Loans and Advances to the Central Government	
S.I.1.2 Bills Purchased and Discounted	S.I.1.1.2. Bills Purchased and Discounted	S.I.1.1.2 Bills Purchased and Discounted	
S.I.1.3 Investments in Treasury Bills	S.I.1.1.3 Investments in Treasury Bills	S.I.1.1.3 Investments in short-term[1] Central Government securities	The present Working Group has separated the maturity structure of investments in Government securities in respect of contractual maturity. While short-term securities are defined as those having contractual maturity of up to one year, long-term securities are those with contractual maturity of above one year.

[1] Of contractual maturity of one year or less.

FIRST WORKING GROUP	SECOND WORKING GROUP	PRESENT WORKING GROUP	REMARKS
1	2	3	4
S.I.1.4 Investments in Government of India securities	S.I.1.1.4 Investments in Government of India securities	S.I.1.1.4 Investments in long-term[2] Central Government securities	
S.I.1.5 Rupee coins held by the RBI	S.I.1.1.5 Rupee coins held by the RBI	S.I.1.1.5 Rupee coins held by the RBI	
S.I.1.6 Deposits of the Central Government with the RBI	S.I.1.1.6 Deposits of the Central Government with the RBI	S.I.1.1.6 Deposits of the Central Government with the RBI	
	S.I.1.2 Net RBI credit to the State Government (S.I.1.2.1-S.I.2.2)	S.I.1.2 Net RBI credit to the State Government (S.I.1.2.1-S.I.1.2.2)	
S.I.1.7 Loans and Advances to State Governments	S.I.1.2.1 Loans and Advances to State Government	S.I.1.2.1 Loans and Advances to State Governments	
S.I.1.8 Deposits of State Governments	S.I.1.2.2 Deposits of State Governments	S.I.1.2.2 Deposits of State Governments	
S.I.2 Other Banks' credit to Government (S.I.2.1+S.I.2.2)	S.I.2 Other Banks' credit to Government (=S.I.2.1)	S.I.2 Credit to Government by the Banking System (S.I.2.1+S.I.2.2)	The present Working Group has separated the maturity structure of investments in Government securities in respect of contractual maturity. While short-term securities are defined as those having contractual maturity of up to one year, long-term securities are those with contractual maturity of above one year.
S.I.2.1 Other Banks' investments in Government securities	S.I.2.1 Other Banks' investments in Government securities	S.I.2.1 Investments in short-term[1] Government Securities by the Banking System	Treasury Bills are to be valued at carrying cost.
		S.I.2.2 Investments in long-term[2] Government Securities by the Banking System	Banks are required to provide for depreciation in respect of the 'current' category of government securities (*i.e.*, those in which they intend to deal in) as per RBI guidelines since 1992-93. Such depreciation has a corresponding effect on their other items (net). Recapitalisation bonds received from Government are exempted from revaluation. Banks, however, will be required to mark their entire portfolio to the market over time.
S.I.2.2 Government's Currency Liabilities to the Public adjusted for balances in treasuries			Government's currency liabilities to the Public were carved out as an independent source of money stock since October 1962.

[1] Of contractual maturity of one year or less.
[2] Of contractual maturity of above one year.

FIRST WORKING GROUP	SECOND WORKING GROUP	PRESENT WORKING GROUP	REMARKS
1	2	3	4
S.II Total Bank Credit to Private Sector (S.II.1+S.II.2)	S.II Total Bank Credit to Commercial Sector (S.II.1+S.II.2)	S.II Bank Credit to Commercial Sector (S.II.1+S.II.2)	The nomenclature “private sector” was changed into “commercial sector” in 1970, as bank credit included credit given to commercial/manufacturing enterprises in the public sector too.
S.II.1 RBI credit to Private Sector (S.II.1.1+S.II.1.2)	S.II.1 RBI credit to Commercial Sector (S.II.1.1+S.II.1.2+S.II.1.3)	S.II.1 RBI credit to Commercial Sector (S.II.1.1+S.II.1.2+S.II.1.3)	
S.II.1.1 RBI’s investments in shares/bonds of financial institutions, ordinary debentures of co-operative sectors, CLMB debentures *etc*.	S.II.1.1 RBI’s investments in shares/bonds of financial institutions, ordinary debentures of co-operative sectors, CLMB debentures *etc*.	S.II.1.1 RBI’s investments in shares/bonds of financial institutions, ordinary debentures of co-operative sectors, CLMB debentures, *etc*.	
S.II.1.2 Loans to financial institutions	S.II.1.2 Loans to financial institutions	S.II.1.2 Loans to financial institutions	On the establishment of National Bank for Agriculture and Rural Development (NABARD) on July 12, 1982, certain assets and liabilities of the RBI were transferred to NABARD, necessitating some reclassification of aggregates on the sources side of money stock since that date. The present Working Group has decided to reclassify the RBI’s refinance to NABARD as credit to commercial sector rather than as claims on banks as had been the practice hitherto.
	S.II.1.3 Internal Bills (under Bills Rediscounting Scheme)	S.II.1.3 Internal Bills (under Bills Rediscounting Scheme)	With the introduction of the Bills Rediscounting Scheme, the commercial banks started discounting the internal bills with the RBI which are included in the RBI credit to commercial sector since June 1971.
S.II.2 Other Banks’ net credit to Private Sector (S.II.2.1+S.II.2.2-S.II.2.3-S.II.2.4-S.II.2.5)	S.II.2 Other Banks’ credit to Commercial Sector (S.II.2.1+S.II.2.2)	S.II.2 Credit to the Commercial Sector by the Banking System(S.II.2.1+S.II.2.2+ S.II.2.3+S.II.2.4)	
S.II.2.1 Bank Credit	S.II.2.1 Bank Credit	S.II.2.1 Bank Credit	Includes loans, cash credit and overdrafts and internal and foreign bills purchased and discounted.
S.II.2.2 Other Investments	S.II.2.2 Other Investments	S.II.2.2 Investments in Other Approved Securities	The present Working Group has separated banks’ investments in other approved securities.
		S.II.2.3 Other Investments	Include investments in securities which are not approved for maintenance of statutory liquidity ratio (SLR) such as Commercial Papers, units of UTI and mutual funds and shares/debentures/ bonds of the public and private non-bank sector.

FIRST WORKING GROUP	SECOND WORKING GROUP	PRESENT WORKING GROUP	REMARKS
1	2	3	4
			Private equity shares and debentures should be valued at Stock Exchange quotations or as otherwise specified by the RBI. Public sector shares are to be valued at break-up value as per the previous balance sheet or as otherwise specified by the RBI. CPs are to be valued at carrying cost. Mutual Fund Units should be valued as per Stock Exchange quotations or otherwise valued at the latest net asset value declared by the Mutual Fund.
S.II.2.3 Net inter-bank Liabilities			As data for central and primary co-operative banks were not included in money supply, the FWG had adjusted bank credit for net inter-bank liabilities. These were, however, treated as part of net non-monetary liabilities by the SWG on extension of full coverage to the co-operative sector.
S.II.2.4 Loans from financial institutions			The FWG had adjusted bank credit against loans from select financial institutions which received refinance from the RBI which had already been reckoned in the RBI credit to the commercial sector. The SWG did away with this adjustment as it was argued that these FIs had substantial access to sources of funds other than those from the RBI.
		S.II.2.4 Net lendings to Primary Dealers	Banks' net lendings to PDs, net of their call borrowings from PDs, are part of net inter-bank assets under the present reporting format. However, as the banking sector in money supply excludes PDs, this item is now included as part of credit from the banking system by the present Working Group.
S.II.2.5 Time deposits held by Banks (including inter-bank time deposits held by state co-operative banks)			This adjustment was considered necessary since the FWG was concerned with M_1. The presentation of data on bank credit to commercial sector on net basis was changed into gross basis in May 1974, as (i) time deposits were used not only for financing bank credit to commercial sector but also for lending to the Government and (ii) these are not owned by commercial enterprises who largely borrow from banks.

FIRST WORKING GROUP	SECOND WORKING GROUP	PRESENT WORKING GROUP	REMARKS
1	2	3	4
S.III Net Foreign Exchange Assets of the Banking Sector (S.III.1+S.III.2)	S.III Net Foreign Exchange Assets of the Banking Sector (S.III.1+S.III.2)	S.III Net Foreign Exchange Assets of the Banking Sector (S.III.1+S.III.2)	
S.III.1 Net Foreign Exchange Assets of the RBI (S.III.1.1+S.III.1.2+S.III.1.3-S.III.1.4-S.III.1.5)	S.III.1 Net Foreign Exchange Assets of the RBI (S.III.1.1+S.III.1.2+S.III.1.3-S.III.1.4+S.III.1.5)	S.III.1 Net Foreign Exchange Assets of the RBI (S.III.1.1+S.III.1.2-S.III.1.3+S.III.1.4)	
S.III.1.1 Gold Coin and Bullion	S.III.1.1 Gold Coin and Bullion	S.III.1.1 Gold Coin and Bullion	Inclusive of valuation of Gold following its revaluation close to international market price effective October 17, 1990. Such revaluation has a corresponding effect on Reserve Bank's net non-monetary liabilities (capital account).
		S.III.1.2 Foreign Currency Assets of the RBI (S.III.1.2.1+S.III.1.2.2)	Since July 1996, foreign currency assets are being valued at the exchange rate prevailing at the end of every week. Such revaluation has a corresponding effect on Reserve Bank's net non-monetary liabilities (capital account).
S.III.1.2 Foreign Securities	S.III.1.2 Foreign Securities	S.III.1.2.1 Foreign Securities	Certain foreign securities *e.g.*, IBRD shares, Commonwealth bonds *etc.* which were part of RBI's claims on Government were reclassified as part of its foreign assets by the SWG.
S.III.1.3 Balances held abroad	S.III.1.3 Balances held abroad	S.III.1.2.2 Balances held abroad	
S.III.1.4 IMF A/c No. 1	S.III.1.4 IMF A/c No. 1	S.III.1.3 IMF A/c No. 1	
S.III.1.5 Special currency withdrawn from Gulf States held under Other deposits of the RBI if any.	S.III.1.5 Quota subscription in rupees.	S.III.1.4 Quota subscription in rupees.	
S.III.2 Net Foreign Exchange Assets of Banking System	S.III.2 Net Foreign Exchange Assets of Banking System (Authorised Dealers' Balances)	S.III.2 Net Foreign Currency Assets of Banking System (S.III.2.1-S.III.2.2-S.III.2.3)	Data on authorised dealers' balances were incorporated on the basis of BAL Statement compiled at ECD. The present Working Group has incorporated data on foreign currency assets and foreign exchange liabilities of the banking system with a view to measuring the net foreign currency exposure of banks.
		S.III.2.1 Foreign Currency Assets of the Banking System	Includes balances held abroad (*i.e.*, the cash component of *nostro* accounts, *etc.*) and investments in eligible foreign securities and bonds.

FIRST WORKING GROUP	**SECOND WORKING GROUP**	**PRESENT WORKING GROUP**	**REMARKS**
1	2	3	4
	S.IV Government's Currency Liabilities to the Public	S.III.2.2 Overseas Borrowings of the Banking System.	
		S.III.2.3 Non-Resident Repatriable Foreign Currency Fixed Deposits with the Banking System (C.II.2.2.1 + C.II.2.3.1.)	Include at present FCNR(B) deposits.
		S.IV. Government's Currency Liabilities to the Public	Net of Indian currency returned by Pakistan awaiting adjustment.
S.IV. Net non-monetary Liabilities of the Banking Sector (S.IV.1+S.IV.2)	S.V. Net non-monetary Liabilities of the Banking Sector (S.V.1+S.V.2)	S.V. Capital Account of the Banking Sector (S.V.1+S.V.2)	The present Working Group has bifurcated the non-monetary liabilities of the Banking Sector into the capital account and other items (net).
S.IV.1 Net non-monetary Liabilities of the RBI (S.IV.1.1+S.IV.1.2+S.IV.1.3+ S.IV.1.4+S.IV.1.5- S.IV.1.6+S.IV.1.7)	S.V.1 Net non-monetary Liabilities of the RBI (S.V.1.1+S.V.1.2+S.V.1.3+ S.V.1.4+S.V.1.5+S.V.1.6+ S.V.1.7+S.V.1.8-S.V.1.9)	S.V.1 Capital Account of the RBI (S.V.1.1+S.V.1.2+ S.V.1.3+S.V.1.4+S.V.1.5+ S.V.1.6)	
S.IV.1.1 Paid-up Capital	S.V.1.1 Paid-up Capital	S.V.1.1 Paid-up capital	
S.IV.1.2 Reserves	S.V.1.2 Reserves	S.V.1.2 Reserves	
S.IV.1.3 Contributions to National Funds	S.V.1.3 Contributions to National Funds	S.V.1.3 Contingency Reserve	
S.IV.1.4 Bills Payable	S.V.1.4 RBI Employees' Pensions/Provident/ Guarantee Funds	S.V.1.4 Exchange Fluctuation Reserve	
S.IV.1.5 Other Liabilities	S.V.1.5 Compulsory Deposits with the RBI	S.V.1.5 Exchange Equalisation Account	
S.IV.1.6 Other Assets net of Gold in Banking Department	S.V.1.6 Bills Payable	S.V.1.6 Contributions to National Funds	
S.IV.1.7 Indian currency returned by Pakistan awaiting adjustment	S.V.1.7 Other Liabilities	S.V.2 Capital Account of the Banking System (S.V.2.1+S.V.2.2)	
	S.V.1.8 IMF Quota Subscription and other payments in rupees included in IMF A/c No. 1	S.V.2.1 Paid-up Capital	
	S.V.1.9 Other Assets net of Gold in Banking Department	S.V.2.2 Reserves	
S.IV.2 Non-identifiable net non-monetary liabilities of other Banks (residual)	S.V.2 Net non-monetary liabilities of the Banking System (residual)	S.VI. Other items (net) of the Banking Sector (S.VI.1+S.VI.2)	

ANNEXURE II

FIRST WORKING GROUP	SECOND WORKING GROUP	PRESENT WORKING GROUP	REMARKS
1	2	3	4
		S.VI.1 Other items (net) of the RBI (S.VI.1.1+S.VI.1.2+S.VI.1.3+ S.VI.1.4-S.VI.1.5-S.VI.1.6- S.VI.1.7+S.VI.1.8-S.VI.1.9)	
		S.VI.1.1 RBI Employees' Pensions/Provident/Guarantee Funds	
		S.VI.1.2 Compulsory Deposits with the RBI	
		S.VI.1.3 Bills Payable	
		S.VI.1.4 Other Liabilities	Excludes contingency reserve, exchange fluctuation reserve and exchange equalisation account which now form part of capital account and are, therefore, adjusted.
		S.VI.1.5 Contingency Reserve	
		S.VI.1.6 Exchange Fluctuation Reserve	
		S.VI.1.7 Exchange Equalisation Account	
		S.VI.1.8 IMF Quota Subscription and other payments in rupees included in IMF A/c No. 1.	
		S.VI.1.9 Other Assets net of Gold in Banking Department	
		S.VI.2 Other items (net) of the Banking System (residual)	

Annexure II.3 : Monetary Survey

Statement of position at the close of business on Friday[1]

(Rupees crore)

Components		Sources	
1	2	3	4
C.I	Currency with the Public	S.I	Net Bank Credit to the Government (S.I.1+S.I.2)
		S.I.1	Net RBI credit to the Government (S.I.1.1+S.I.1.2)
C.II	Aggregate Deposits of Residents[2] (C.II.1+C.II.2)	S.I.1.1	Net RBI credit to the Central Government
		S.I.1.2	Net RBI credit to State Governments
C.II.1	Demand Deposits	S.I.2	Credit to the Government by the Banking System
C.II.2	Time Deposits (C.II.2.1+C.II.2.2+C.II.2.3)		
C.II.2.1	Short-term[3] Time Deposits (other than CDs)	S.II	Bank Credit to the Commercial Sector (S.II.1+S.II.2)
C.II.2.2	Certificates of Deposit (CDs)	S.II.1	RBI Credit to the Commercial Sector
C.II.2.3	Long-term[4] Time Deposits	S.II.2	Credit to the Commercial Sector by the Banking System
C.III	'Other' Deposits with RBI	S.III	Domestic Credit of the Banking Sector (S.I+S.II)
C.IV	Call/Term Funding from Financial Institutions	S.IV	Government's Currency Liabilities to the Public
	Monetary Aggregates	S.V	Net Foreign Exchange Assets of the Banking Sector (S.V.1+S.V.2)
		S.V.1	Net Foreign Exchange Assets of the RBI
C.V	Narrow Money (M_1) (C.I+C.II.1+C.III)	S.V.2	Net Foreign Currency Assets of the Banking System
C.VI	M_2 (C.V+C.II.2.1+C.II.2.2+I.2)	S.VI	Other items (net) of the Banking Sector
C.VII	Broad Money (M_3) (C.I+ C.II+C.III+C.IV)	S.VII	Capital Account (S.VII.1+S.VII.2)
		S.VII.1	Paid-up Capital
		S.VII.2	Reserves
Memo Items			
I.1	Savings (Demand Liabilities) Deposits		
I.2	Savings (Time Liabilities portion) Deposits		
II.1	Net Bank Credit to Primary Dealers		

1 Where Friday is a public holiday under the Negotiable Instruments Act, 1881 (26 of 1881) for one or more offices of a scheduled bank, the return shall give the preceding working day's figures in respect of such office or offices, but shall nevertheless be deemed to relate to that Friday.

2 Excludes repatriable fixed foreign currency denominated deposits, *e.g.*, FCNR(B) deposits held by non-residents.

3 Of contractual maturity of one year or less.

4 Of contractual maturity of more than one year.

Note : The monetary survey would cover data categories for (i) Reserve Bank of India, (ii) Scheduled Commercial Banks and (iii) Co-operative Banks.

Annexure II.4 : Reserve Bank of India (RBI) Survey

Statement of position at the close of business on Friday

(Rupees crore)

Components		Sources	
1	2	3	4
C.I	Currency in Circulation	S.I	Domestic Credit of the RBI (S.II+S.III+S.IV)
C.II	Bankers' Deposits with the RBI	S.II	Net RBI credit to the Government (S.II.1+S.II.2)
C.II.1	Scheduled Commercial Banks	S.II.1	Net RBI credit to the Central Government (S.II.1.1+S.II.1.2+S.II.1.3+S.II.1.4-S.II.1.5)
		S.II.1.1	Loans and Advances to the Central Government
C.III	'Other' Deposits with the RBI	S.II.1.2	Investments in short-term[1] Central Government securities
		S.II.1.3	Investments in long-term[2] Central Government securities
		S.II.1.4	Rupee Coins held by the RBI
C.IV	Reserve Money (C.I+C.II+C.III = S.I+S.V+S.VI-S.VII-S.VIII)	S.II.1.5	Deposits of the Central Government
		S.II.2	Net RBI credit to State Governments (S.II.2.1-S.II.2.2)
		S.II.2.1	Loans and Advances to State Governments
		S.II.2.2	Deposits of State Governments
		S.III	Claims on Banks
		S.III.1	Loans and Advances to Commercial Banks
		S.IV	Credit to Commercial Sector
		S.IV.1	Credit to Primary Dealers
		S.IV.2	Loans and Advances to NABARD
		S.V	Government's Currency Liabilities to the Public
		S.VI	Net Foreign Exchange Assets of the RBI
		S.VI.1	Gold
		S.VI.2	Foreign Currency Assets
		S.VII	Other Items (net)
		S.VIII	Capital Account
		S.VIII.1	Exchange Fluctuation Reserve
Memo Items			
1.	Central Government Securities (Face Value)		
2.	Repos (-) / Reverse Repos (+) (Face Value)		
3.	Subscription to fresh Central Government Securities during the financial year (Face Value)		

[1] Of contractual maturity of one year or less.
[2] Of contractual maturity of more than one year.

Annexure II.5 : Commercial Bank Survey

Statement of position at the close of business on Friday[1]

(Rupees crore)

Components		Sources	
1	2	3	4
C.I.	Aggregate Deposits of Residents with Commercial Banks[2] (C.I.1-S.IV.2)	S.I.	Credit to the Government (S.I.1+S.I.2)
C.I.1	Aggregate Deposits of Commercial Banks (C.I.1.1+C.I.1.2)	S.I.1	Investments in short-term[3] Government Securities
C.I.1.1	Demand Deposits	S.I.2	Investments in long-term[5] Government Securities
C.I.1.2	Time Deposits (C.I.1.2.1+C.I.1.2.2+C.I.1.2.3)		
C.I.1.2.1	Short-term[3] Time Deposits (other than CDs)	S.II.	Credit to the Commercial Sector (S.II.1+S.II.2+S.II.3)
C.I.1.2.2	Certificates of Deposits (CDs)	S.II.1	Bank Credit in India[4] (S.II.1.1+S.II.1.2+S.II.1.3)
C.I.1.2.3	Long-term[5] Time Deposits	S.II.1.1	Bank Credit in India in Rupees (other than PDs)
		S.II.1.2	Bank Credit in India in Foreign Currency
C.II.	Non-Bank Borrowings[6]	S.II.1.3	Net Advances to Primary Dealers (PDs)
		S.II.2	Investments in Other Approved Securities
		S.II.3	Other Investments (S.II.3.1+S.II.3.2+S.II.3.3)
		S.II.3.1	Commercial Paper (CP)
		S.II.3.2	Short-term[3] Other Investments (Other than CP)
		S.II.3.3	Long-term[5] Other Investments
		S.III.	Domestic Credit of Commercial Banks (S.I+S.II)
Memo Items		S.IV.	Net Foreign Currency Assets of Commercial Banks (S.IV.1-S.IV.2-S.IV.3)
I.1	Non-Resident Rupee Deposits	S.IV.1	Foreign Currency Assets
I.2	FCNR(B) Deposits	S.IV.2	Non-Resident Foreign Currency Repatriable Fixed Deposits (S.IV.2.1+S.IV.2.2.)
II.1	Savings (Demand Liabilities portion) Deposits	S.IV.2.1	Short-term[3]
II.2	Savings (Time Liabilities portion) Deposits	S.IV.2.2	Long-term[5]
		S.IV.3	Overseas Foreign Currency Borrowings
III.	Food Credit	S.V.	Other items (net)
		S.V.1	Net Inter-Bank Liabilities
		S.VI.	Capital Account (S.VI.1+S.VI.2)
		S.VI.1	Paid-up Capital
		S.VI.2	Reserves
		S.VII.	Cash with Banks

1. Where Friday is a public holiday under the Negotiable Instruments Act, 1881 (26 of 1881) for one or more offices of a scheduled bank, the return shall give the preceding working day's figures in respect of such office or offices, but shall nevertheless be deemed to relate to that Friday.
2. Excludes repatriable foreign currency denominated fixed deposits, *e.g*, FCNR(B) deposits, held by non-residents with banks.
3. Of contractual maturity of one year or less.
4. Includes loans and advances, cash credit, overdrafts, bills purchased and discounted *etc.*
5. Of contractual maturity of more than one year.
6. Excludes refinance from RBI, IDBI *etc.*

Note : The commercial bank survey would cover data categories for scheduled commercial banks only due to negligible presence of non-scheduled commercial banks.

Annexure II.6

Form A
(To be submitted by a scheduled bank
which is not a state co-operative bank)

Statement of position at the close of business on Friday[1]

(Rupees rounded off to the nearest thousand)

Name of the Bank :

I. Liabilities to the Banking System in India[2]

a) Demand and time deposits from Banks
b) Borrowings from Banks[3]
c) Other Demand and Time Liabilities[4]
Total of I

II. Liabilities to Others in India

a) Aggregate Deposits (Other than from Banks)
(i) Demand
(ii) Time
b) Borrowings[5]
c) Other demand and time liabilities
Total of II
Total of I + II

III. Assets with the Banking System in India

a) Balances with Banks
(i) In current account
(ii) In other accounts
b) Money at call and short notice
c) Advances to banks *i.e.*, dues from banks
d) Other Assets
Total of III

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1 Where Friday is a public holiday under the Negotiable Instruments Act, 1881 (26 of 1881) for one or more offices of a scheduled bank, the return shall give the preceding working day's figures in respect of such office or offices, but shall nevertheless be deemed to relate to that Friday.

2 The expression "Banking System" or "Banks" wherever it appears in the return means the banks and any other financial institutions referred to in sub-clause (i) to (vi) of clause (d) of the Explanation below Section 42(I) of the Reserve Bank of India Act, 1934.

3 In case of RRBs, apart from the sponsor bank.

4 If it is not possible to provide the figure against I (c) separately from II (c), the same may be included in the figure against II (c). In such a case, the net liability to the banking system will be worked out as the excess, if any, of the aggregate of I (a) and I (b) over the aggregate of III.

5 Other than from Reserve Bank of India, Industrial Development Bank of India, National Bank for Agriculture and Rural Development and Export-Import Bank of India.

IV. Cash in India (*i.e.*, cash in hand)

V. Investments in India
(at book value)

a) Central and State Government securities including Treasury Bills, Treasury Deposits Receipts, Treasury Savings Deposit Certificates and Postal obligations
b) Other Approved Securities
Total of V

VI. Bank Credit in India (excluding inter-bank advances)

a) Loans, cash credits and overdrafts
b) Inland Bills purchased and discounted
(i) Bills Purchased
(ii) Bills Discounted
c) Foreign Bills purchased and discounted
(i) Bills purchased
(ii) Bills discounted
Total of VI
Total of III+IV+V+VI

A. Net Liabilities for the purpose of Section 42 of the Reserve Bank of India Act 1934 = Net Liability to the Banking System + Liabilities to Others in India *i.e.*, (I-III) + II, if (I - III) is a *plus* figure or II only, if (I - III) is a *minus* figure.

B. Amount of minimum deposit required to be kept with the Reserve Bank of India under the Act (rounded off to the nearest rupee)

C. **Savings Bank Account (*vide* Regulation 7)**
Demand Liabilities in India
Time Liabilities in India

Memorandum to Form A

1. Paid-up Capital
1.1 Reserves
2. Time Deposits
2.1 Short-term (of contractual maturity of one year or less)
2.2 Long-term (of contractual maturity of more than one year)
3. Certificates of Deposit
4. Net Demand and Time Liabilities (after deduction of liabilities under zero reserve prescription, Annexure A)
5. Amount of Deposits required to be maintained as per current rate of CRR
6. Any other liability on which CRR is required to be maintained as per current RBI instructions under Sec. 42 and 42(1A) of the RBI Act.
7. Total CRR required to be maintained under Section 42 and 42(1A) of the RBI Act.

Annexure A

Name of the Bank : (Amount in Rupees rounded off to the nearest thousand)

Items	Outstanding at at book value	Revaluation value	Interest
1	2	3	4
Liabilities			
Liabilities to others in India			
I. Non-Resident Deposits (I.1+I.2+I.3+I.4)			
I.1 Non-Resident External Rupee Account (NRE)			
I.2 Non-Resident Non-Repatriable Rupee Account (NRNR)			
I.3 Foreign Currency Non-Resident Banks Scheme [FCNR(B)] (I.3.1+I.3.2)			
I.3.1 Short-term[1]			
I.3.2 Long-term[2]			
I.4 Others (to be specified)			
II. Other Deposits/Schemes (II.1+II.2+II. 3+II.4+ II.5+II.6)			
II.1 Exchange Earner's Foreign Currency Accounts			
II.2 Resident Foreign Currency Accounts			
II.3 ESCROW Accounts by Indian Exporters			
II.4 Foreign Credit Line for Pre-shipment Credit account and Overseas Rediscounting of Bills			
II.5 Credit Balances in ACU (US dollar) Account			
II.6 Others (to be specified)			
III. Foreign Currency Liabilities to the Banking System in India (III.1+III.2)			
III.1 Inter-bank Foreign Currency Deposits			
III.2 Inter-bank Foreign Currency Borrowings			
IV. Overseas Borrowings[3]			
Assets			
V. Assets with the banking system in India			
V.1 Foreign currency lending			
V.2 Others			
VI. Assets with others in India			
VI.1 Bank Credit in India in Foreign Currency[4]			
VI.2 Others			
VII. Overseas foreign currency assets[5]			

1. Of contractual maturity of one year or less.
2. Of contractual maturity of more than one year.
3. Pertains to the portion not swapped into Rupees.
4. Loans out of FCNRB deposits.
5. Includes balances held abroad (*i.e.*, cash component of *nostro* account, debit balances in ACU (US dollar) account and credit balances in the commercial banks of ACU countries), ii) short-term foreign deposits and investments in eligible securities, iii) foreign money market instruments including Treasury Bills and iv) foreign shares and bonds.

		Amount in Rupees rounded off to the nearest thousand
VIII.	**External Liabilities to Others subject to differential/zero CRR prescription (I+ II)**	
IX.	**External Liabilities fully subject to CRR prescription (IV)**	
X.	**Net Inter-Bank Liabilities (I-III of Form 'A')**	
XI.	**Any other liabilities coming within the purview of zero prescription**	
XII.	**Liabilities subject to zero CRR prescription (VIII+X+XI)**	
	Memo Items	
1.	FCNR(B) Deposits Balance as on the Reporting Fortnight Balance as on 11.04.1997 Increase over 11.04.1997	

Annexure B

Name of the Bank :

(Amount in Rupees rounded off to the nearest thousand)

Items	Outstanding at book value	Revaluation Value
1	2	3
I. Investments in Approved Securities (I.1+I.2)		
I.1 Investments in Government securities (I.1.1+I.1.2 = Item V (a) of Form A)		
I.1.1 Short-term[1]		
I.1.2 Long-term[2]		
I.2 Investments in Other Approved Securities (= Item V (b) of Form A)		
II. Other Investments (II.1+II.2+II.3+II.4)		
Investments in		
II.1 Commercial Paper		
II.2 Units of Unit Trust of India and other Mutual Funds		
II.3 Shares issued by		
II.3.1 Public Sector Undertakings		
II.3.2 Private Corporate Sector		
II.3.3 Public Financial Institutions		
II.4 Bonds/debentures issued by		
II.4.1 Public Sector Undertakings		
II.4.2 Private Corporate Sector		
II.4.3 Public Financial Institutions		
Memo Items		
1. Subscriptions to shares/ debentures/bonds in the Primary Market		
2. Subscription through Private Placements		

1 Of contractual maturity of one year or less.
2 Of contractual maturity of more than one year.

Annexure II.7 : Co-operative Bank Survey

(Rupees crore)

	Components		Sources
1	2	3	4
C.I	Aggregate Deposits with Co-operative Banks (C.I.1+C.I.2)	S.I.	Credit to the Government
C.I.1	Demand Deposits		
C.I.2	Time Deposits	S.II	Credit to the Commercial Sector (S.II.1+S.II.2+S.II.3)
		S.II.1	Bank Credit in India[1]
		S.II.2	Investments in Other Approved Securities
		S.II.3	Other Investments
		S.III	Domestic Credit of Co-operative Banks (S.I+S.II)
		S.IV	Other Items (net)
		S.V	Capital Account (S.V.1+S.V.2)
		S.V.1	Paid-up Capital
		S.V.2	Reserves
		S.VI.	Cash with Banks

[1] Includes loans and advances, cash credit, overdrafts and bills purchased and discounted *etc*.

Note : The co-operative bank survey would cover data categories for (i) scheduled state co-operative banks, (ii) non-scheduled state co-operative banks, (iii) district central co-operative banks (DCCBs) and (iv) primary co-operative banks (PCBs).

Annexure II.8 : Liabilities and Assets of Financial Institutions

(Rupees crore)

Liabilities	FIs	Inv. Inst.	MFs	Assets	FIs	Inv. Inst.	MFs
L.I. Paid - up Capital/Initial Capital				**A.I. Loans and Advances**			
L.II. Reserves and Reserve Fund				**A.I.1 Rupee Loans**			
L.III. Other Borrowings		X	X	A.I.1.1 Short- term[1]			
L.III.1 Rupee Borrowings				A.I.1.2 Long - term[2]			
L.III.1.1 Short - term[1]				*of which*: to banks			
L.III.1.1.1 RBI				**A.I.2 Foreign Currency Loans**			
L.III.1.1.2 Banks				A.I.2.1 In India			
L.III.1.1.3 Corporate market				A.I.2.2 Overseas			
L.III.1.1.4 Others				**A.II. Investments**			
L.III.1.2 Long - term[2]				**A.II.1. Short - Term[1]**			
L.III.1.2.1 RBI				A.II.1.1 Call/ Notice money			
L.III.1.2.2 Banks				A.II.1.2 Bills discounted/ rediscounted			
L.III.1.2.3 Others				A.II.1.3 Commercial paper			
L.III.2 Foreign Currency Borrowings				A.II.1.4 Certificates of Deposit of banks			
L.IV. Borrowings by way of Bonds and				A.II.1.5 Treasury Bills			
Debentures		X	X	A.II.1.6 Others			
L.IV.1 SLR Bonds				**A.II.2. Long-Term[2]**			
L.IV.2 Others				A.II.2.1 Government & other trustee securities			
				A.II.2.2 Financial Sector			
L.V. Deposits		X	X	A.II.2.2.1 Shares of banks			
L.V.1 Term Deposits				A.II.2.2.2 Debentures of banks			
L.V.2 Certificates of Deposit				A.II.2.2.3 Shares of other FIs[3]			
L.VI. Value of Unit Capital[5]	X	X		A.II.2.2.4 Debentures of other FIs[3]			
L.VI.1 Domestic Funds				A.II.2.2.5 Shares of Corporates bodies[4]			
L.VI.1.1 Open ended schemes				A.II.2.2.6 Debentures of Corporates bodies[4]			
L.VI.1.2 Close ended schemes				A.II.2.2.7 Others			
L.VI.1.3 Money market schemes				**A.III. Deposits**			
L.VI.2 Offshore funds				A.III.1 With banks (excluding CDs)			
L.VII. Life/General Insurance Fund	X		X	A.III.2 CDs of FIs			
L.VIII. Other Liabilities				A.III.3 With others			
L.VIII.1 In India				**A.IV. Fixed Assets**			
L.VIII.2 Outside India				**A.V. Cash and Bank balances**			
				A.V.1 In India			
				A.V.2 Outside India			
				A.VI. Other assets			
L.IX. Total Liabilities				**A.VII. Total Assets**			
Memo Items							
Net valuation loss/gain on							
1. Foreign Currency assets/liabilities							
2. Govt. & other trustee securities							
3. Bonds and debentures							

1 Of contractual maturity of one year or less.
2 Of contractual maturity of more than one year.
3 As notified under Section 4A of the Companies Act, 1956, Exim Bank and NABARD.
4 Including PSUs.
5 Data may be furnished on face value or 'net asset value' basis according to the practice being followed by the mutual fund.

FIs:Term-lending institutions and refinancing institutions.
Inv. Inst. : Investment Institutions (insurance companies).
MFs : Mutual Funds.

Note: The data categories for financial institutions would cover i) term lending institutions and refinancing institutions (FIs) such as IDBI, IFCI, ICICI, SIDBI, IIBI, SCICI, TFCI, NHB, EXIM Bank and NABARD; ii) investment institutions such as LIC, GIC and its subsidiaries; and iii) UTI and other mutual funds.

x indicates 'of no relevance'.

Annexure II.9 : Liabilities and Assets of Non-Banking Financial Companies[1]

(Rupees crore)

Liabilities	Assets
(1)	(2)
L.I. Paid-up Capital	**A.I. Investments**
L.II. Reserves and Reserve Fund	A.I.1. Government securities
L.III. Public Deposits	A.I.2. Corporate Sector[4]
L.III.1 Short - term[2]	A.I.2.1 Shares
L.III.2 Long -term[3]	A.I.2.2 Bonds
L.IV. Borrowings by way of issue of convertible or secured debentures	A.I.2.3 Debentures
	A.I.2.4 Commercial Papers
L.V. Other Borrowings	A.I.2.5 Others
L.V.1 Banks	
L.V.2 Inter-corporate Deposits (ICDs)	**A.II. Loans and Advances**
L.V.3 Foreign Governments	A.II.1 In India
L.V.4 Authorities	A.II.2 Outside India
L.V.5 Individuals	**A.III. Other Assets**
L.V.6 Others	A.III. 1 Hire purchase
	A.III. 2 Equipment leasing
L.VI. Other liabilities	A.III. 3 Bills discounting
L.VI.1 In India	A.III. 4 Others
L.VI.2 Outside India	
L.VII. Total Liabilities	**A.IV. Total Assets**
Memo Items	
Highest and lowest interest rates	
1. Paid on deposits	
2. Charged on loans and advances	

1 Accepting deposits from the public.
2 Of contractual maturity of one year or less.
3 Of contractual maturity of more than one year.
4 Corporates (including PSUs).

Note : The data categories for non-banking financial companies (NBFCs) would only cover NBFCs having public deposits of Rs.20 crore or above.